

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 32/CB/2022, IA (IB) No. 17/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Omkara Asset Reconstruction Pvt. Ltd. -Vs- Geekay Colonizers & Builders Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Utsav Mukherji, Adv.
 Mr. Saksham Ahuja, Adv.
 Mr. Vikalp Wange, Adv.
 Mr. Soumitra Lahiri, RP

For Respondent (s)

Mr. Prasant Sivarajan, Adv.
 Mr. Umesh Ch. Sahoo, Adv.

ORDER**IA (IB) No. 17/CB/2024:**

Ld. Counsel Mr. Utsav Mukherji appears for the applicant. Mr. Soumitra Lahiri is present for RP in person. Ld. Counsel Mr. Prasant Sivarajan appears for the R1 and R2. Ld. Counsel Mr. Umesh Ch. Sahoo appears for the R3 and R4. Respondents are directed to file their reply within a period of five days. List the matter on 23.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)